CA NO.04/2016 IN CP No. 84(ND) 2010 RT No.22/2016

Rajneesh Gupta & Ors.

...Petitioners

Versus.

M/s Essar Coatings India Ltd. & Ors.

...Respondents

Present:

Mr. Rajansh Thukral, Advocate for petitioners.

Mr. Mast Ram, Practising Company Secretary for

Mr. A.K. Das, Advocate for respondents.

least one day before the date fixed with copy to counsel opposite.

Mr. Mast Ram, Practising Company Secretary informed that Mr.

A.K. Das, Advocate for respondents was unable to come being quite unwell. Seeks time for filing written statement on the ground that certain documents were not available. It was last opportunity granted for today, but in the interest of justice, the case is adjourned to 28.11.2016 for filing written statement and failing to comply the consequences would follow. Written statement be filed at

(Justice R.P. Nagrath) Member (Judicial)

November 17, 2016